

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) Out of about 200 slate factories scattered in the country, 152 are situated in the State of Madras (mainly in Markapur, Cumbum and Gojjalakonda), 5 in Bombay (Bijapur District) 5 in PEPHU (Ateli), 28 in Punjab (Kund) and 16 in Delhi.

(b) Mostly in the Kurnool District in Madras and the Kangra Valley.

(c) Yes, Sir.

(d) Export figures for slate are not recorded separately in Trade Accounts.

NAGPUR AND AURANGABAD RADIO STATIONS

***1810. Shri K. G. Deshmukh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) what is the K.W. strength of the transmitters fixed at Nagpur and Aurangabad Radio Stations respectively; and

(b) whether it is a fact that a transmitter of 50 K.W. strength is going to be fixed at Nagpur Radio Station in the near future?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Nagpur and Aurangabad have 1 K.W. and half a K.W. medium-wave transmitters respectively.

(b) No, Sir. A 10 K.W. medium-wave transmitter is under installation at Nagpur.

COMMUNITY PROJECTS IN MADHYA PRADESH

***1811. Shri K. G. Deshmukh:** Will the Minister of Planning be pleased to state:

(a) at how many centres the work in connection with Community Projects under Ford Foundation Scheme, has been started up till now in Madhya Pradesh;

(b) what area comes under "Amravati Centre" in Madhya Pradesh;

(c) the progress made at Amravati Centre, under this Scheme; and

(d) the total amount sanctioned for the Amravati Centre towards the expenditure for the operation of this Scheme?

The Minister of Finance (Shri C. D. Deshmukh): (a) One.

(b) A rural community project of the basic type under the Indo-U.S. Technical Corporation Agreement has been allotted in the Amravati District

in Madhya Pradesh. The area is 525 sq. miles, situated down the hills, separating the Amravati District from Betul and Chhindwara districts and in the plains of the Purna river in Morsri and Daryapur Tahsils.

(c) Work in the project area is to begin by 1st October 1952.

(d) The estimated expenditure on a rural community project basic type, is Rs. 65 lakhs for a period of 3 years.

FOREIGN CAPITAL IN PAPER MILLS

***1812. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state how much foreign capital is invested in the paper mills in India?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Approximately Rs. 119 lakhs up to 30-6-1948. Later figures are not available.

IMMIGRANTS (EXPULSION FROM ASSAM) ACT

***1813. Babu Ram Narayan Singh:** Will the Prime Minister be pleased to state:

(a) how long the Immigrants (Expulsion from Assam) Act No. X of 1950 has been administered and since when;

(b) the number of Immigrants dealt with by this Act and with what result;

(c) the procedure followed in the administration of this Act;

(d) the machinery by which this Act was administered; and

(e) The expenditure incurred till 31st March, 1952?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):

(a) The Immigrants (Expulsion from Assam) Act No. X of 1950 which came into force on the 1st March 1950, was proceeded by the Immigrants (Expulsion from Assam) Ordinance, 1950. The Ordinance was in force from the 6th January to the 1st March and the Act from the 1st March to the 8th April, 1950. Under the Prime Ministers' Agreement of the 8th April, 1950, it was decided that the Act should be kept in abeyance.

(b) The number of Immigrants expelled from Assam under the Ordinance and the Act is 354. Some persons who returned to Assam were arrested and prosecuted. The exact number of such persons cannot be ascertained.